

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 106  
(IB)-170(PB)/2019

**IN THE MATTER OF:**

Edelweiss Asset Reconstruction Company Pvt ... Applicant / Petitioner  
Ltd  
Vs  
Jamvant Estates Pvt Ltd ... Respondent

**Under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 26.11.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Ms. Niharika Sharma, Adv.

**ORDER**

List with CP No. (IB)-1083(PB)/2018.

Sd/-

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)